

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.4544  
ANSWERED ON 19.03.2026**

**ELECTRIFICATION OF HOUSES UNDER SAUBHAGYA SCHEME**

**4544. SHRI RAMASAHAYAM RAGHURAM REDDY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has any running schemes or programmes after the closure of Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) to ensure electrification of houses that remained pending under the said scheme, if so, the details thereof;
- (b) whether the Government has conducted any review of the efficacy of the said scheme to assess whether electrification has been sustained during the last three years, if so, the details thereof;
- (c) the saturation percentage of electrification in tribal villages among the 18734 Left Wing Extremism (LWE) affected areas that remained incomplete under the said scheme; and
- (d) the details of steps taken by the Government to promote renewable energy sources particularly solar power in remote and tribal areas as sustainable alternatives in household electrification projects?

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

(a) to (d): Electricity being a concurrent subject, supply and distribution of electricity to consumers in all areas is within the purview of the respective State Government/distribution utility. Government of India (GoI) has been supplementing the efforts of the States in providing access to quality power to all consumers earlier through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched in 2014, Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) launched in October, 2017 and currently under Revamped Distribution Sector Scheme (RDSS) launched in 2021.

As reported by the States/UTs, all the inhabited un-electrified census villages in the country were electrified by 28<sup>th</sup> April, 2018. A total of 18,374 villages were electrified under DDUGJY. Under DDUGJY and thereafter under SAUBHAGYA, as reported by the States, electrification (on grid and off grid) of all willing unelectrified households was completed wherein a total of 2.86 crore households were electrified, including households belonging to Left Wing Extremism (LWE) affected areas. Both the schemes stand closed as on 31.03.2022.

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**Government of India is now supporting States for grid electrification of households left-out during SAUBHAGYA, under RDSS. In addition, all households belonging to Particularly vulnerable Tribal Group (PVTG) identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), households belonging to Scheduled Tribes (STs) under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), households belonging to Scheduled Castes (SC) under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Village Program (VVP), wherever found feasible. Till date, works amounting to Rs. 6,521 Cr. have been sanctioned for grid electrification of 13,65,139 households under RDSS based on proposal submitted by the States including 7,946 households in LWE affected areas in Chhattisgarh.**

**Since, most of the left out households are in remote, hilly and forest areas, the norms for electrification under RDSS have been relaxed and the ceiling limit for cost of electrification was enhanced. Grid based electrification works have been sanctioned under RDSS wherever found feasible as per the revised norms. Further, regular review meetings are convened with all stakeholders to facilitate smooth execution of works and early achievement of targets.**

**Further, under New Solar Power Scheme, works have been sanctioned for 8,823 PVTG and 4,099 tribal households for off-grid solar based electrification under PM-JANMAN and DA-JGUA, respectively.**

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